

**HIGH COURT OF UTTARAKHAND**  
**AT NAINITAL**

No. 41 /UHC/Admin. B/XVIII-51-2008

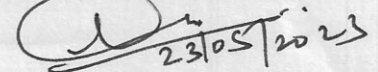
Dated: 23.05.2023

**Office Memorandum**

In supersession to Office Memorandum No. 79/2021 dated 15.11.2021, Hon'ble the Chief Justice has been pleased to re-constitute the Internal Complaints Committee in terms of Section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 for the establishment of High Court of Uttarakhand, which is as under:

Sl. No.	Name & Designation of the Members	Position
1.	Smt. Neena Aggarwal, Registrar (Inspection)	Presiding Officer
2.	Shri Anoop Singh, OSD/CPC	Member
3.	Ms. Menka Tripathi, Advocate	Member
4.	Shri K. C. Suyal, Joint Registrar-II	Member

By Order of Hon'ble the Chief Justice

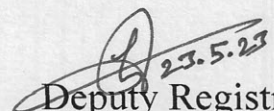
  
(Anuj Kumar Sangal)  
Registrar General

No. 2558/UHC/Admin. B/XVIII-51-2008

Dated: 23.05.2023

**Copy to the following for information:**

1. Smt. Neena Aggarwal, Registrar (Inspection).
2. Shri Anoop Singh, OSD/CPC.
3. Ms. Menka Tripathi, Advocate.
4. Shri K. C. Suyal, Joint Registrar-II.
5. All the Registrar(s) of the Court.
6. P.P.S. to Hon'ble the Chief Justice for placing the copy of this Notification before His Lordship.
7. P.S./P.A. to the Hon'ble Judges, for placing copy of the Notification before His Lordship
8. Joint/Deputy/Assistant Registrars of the Court.
9. Head Private Secretary with the request to communicate to all the PS/PA(s) of the Court.
10. Head Bench Secretary with the request to communicate to all the Bench Secretaries of the Court.
11. Section Officers of the Court.
12. Notice Boards of High Court and High Court Bar Association.
13. Computer Section, High Court of Uttarakhand, Nainital with a request to upload the Notification on official website of the High Court.
14. Guard File/Notice Board.

  
Deputy Registrar  
Admin.B